

- (c) whether any time-frame has been fixed for Railways to takeover Burns Standard;
- (d) if so, the details thereof;
- (e) if not, the reasons therefor; and
- (f) what are the reasons for delay in taking over Burns Standard by Railways?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) BRPSE considered the Modified Draft Rehabilitation Scheme (MDRS) of BSCL on 26.06.2009. Confirmed minutes of BRPSE meeting has not been received so far.

(c) No Sir.

(d) Does not arise.

(e) and (f) The matter has been taken up with Ministry of Railways for the takeover of the wagon manufacturing units of M/s. Burn Standard Co. Ltd. (BSCL) and to expedite the modalities for their transfer to Ministry of Railways. The response from Ministry of Railways is awaited.

Revival of Hindustan Photo Films Manufacturing Company

1088. SHRI T.K. RANGARAJAN: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Board of Reconstruction of Public Sector Enterprises (BRPSE) has submitted its final recommendation for revival of the Hindustan Photo Films Manufacturing Company as the matter is pending for a long time; and

(b) if so, whether the State Government of Tamil Nadu has given its consent to become Joint Venture partner as a measure for reviving the Company?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) No, Sir. The BRPSE has not submitted its final recommendation for revival of the Hindustan Photo Films Manufacturing Company Ltd.

(b) Tamil Nadu Government has so far not conveyed its consent to become a Joint Venture Partner as a measure of reviving the Company.

Revamping of MAMC

1089. SHRI MOHAMMED AMIN:
SHRI TAPAN KUMAR SEN:

Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether the Memorandum of Undertaking (MoU) was signed between Damodar Valley Corporation (DVC) and Coal India Ltd. on 1 June, 2007 for creating a facility in and around Durgapur industrial area for manufacturing underground mining machineries, which

would explore the possibility of acquiring and revamping Mining and Allied Machinery Corporation (MAMC), Durgapur; and

(b) if so, the status of acquirement and revamping of MAMC as envisaged in the MoU?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) The requisite information is being collected and will be laid on the Table of the House.

Profit by HEC

1090. SHRI S.S. AHLUWALIA: Will the Minister of HEAVY INDUSTRIES AND PUBLIC ENTERPRISES be pleased to state:

(a) whether it is a fact that Heavy Engineering Corporation (HEC), Ranchi has started earning operational profit;

(b) if so, the details of current financial health of HEC indicating its potentials;

(c) whether it is also a fact that several private entrepreneurs have committed or have wished to set up heavy industrial units in Jharkhand;

(d) if so, the details thereof;

(e) the details of infrastructural impediments found to be existing in Jharkhand;

(f) whether Government is contemplating to enhance the infrastructure in the State in order to make it conducive for heavy industries;

(g) if so, the details thereof; and

(h) if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF HEAVY INDUSTRIES AND PUBLIC ENTERPRISES (SHRI ARUN YADAV): (a) and (b) Yes, Sir. Heavy Engineering Corporation (HEC) has started earning operational profit since 2006-07.

(Rupees in crore)

Particulars	2006-07 (Actual)	2007-08 (Actual)	2008-09 (Provisional)	2009-10 (Budget)
Gross Turnover	303.90	412.92	451.12	550.00
Production (Net of duty)	280.81	382.86	412.63	525.84
Operational Profit	6.67	22.31	31.25	35.74
Net Profit	2.86	4.17	16.12	21.55